

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1208 OF 2024**

IN THE MATTER OF:

Tejasvi Minhas

....PETITIONER

VERSUS

P.W.D., Punjab & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 24.01.2025)

Tejasvi Minhas

....PETITIONER

VERSUS

1. Public Works Division

Chief Engineer (HQ), PWD (B & R), Punjab,
Block C, Nirman Bhawan, District Administrative Complex,
Patiala, Punjab

Email: ee.hq.pwd@punjab.gov.in

Respondent No.1

2. Divisional Commissioner, Jalandhar

Office of Commissioner Jalandhar Division,
Jalandhar, New Court Road, Adjoining NRI Sabha Punjab,
Jalandhar-144001, Punjab

Email: div.com.jal@punjab.gov.in

Respondent No.2

3. State of Punjab

Punjab Civil Secretariat,
Chandigarh

Email: cs@punjab.gov.in

Respondent No.3

4. Municipal Commissioner, Jalandhar

Dr B.R. Ambedkar Admin Complex,
1st Floor, Nehru Garden, Municipal Corporation,
Jalandhar-144001, Punjab

Email: commissioner.mcj@gmail.com

Respondent No.4

5. Chief Engineer, North, PWD (B & R), Punjab

Nirman Bhawan, District Administrative Complex,
Green View Colony, Patiala, Punjab 147001

Respondent No.5

6. Executive Engineer, Provincial Division, PWD (B & R), Jalandhar

Nirman Bhawan, District Administrative Complex,
Green View Colony, Patiala, Punjab 147001

Respondent No.6